

Performa Regarding real time data of Pendency of various categories of civil and criminal cases as on 30-11-2017.

Civil Cases												
Sr. No	Type of Cases	2009	2010	2011	2012	2013	2014	2015	2016	2017	Total	
1	HMA	-	-	-	-	-	-	-	1	1	2	
2	WMC Act	-	-	1	-	3	-	1	--	1	6	
3	Civil Suit	-	4	7	17	36	48	94	112	118	436	
4	Rent Pet.	-	-	-	-	-	-	-	--	--	--	
5	Succession Act	-	-	-	-	-	-	-	-	1	1	
6	Execution	-	-	-	4	4	4	9	21	45	87	
7	CMA,s	-	-	-	-	3	5	8	28	92	136	
	Total	-	4	8	21	46	57	112	162	258	668	

Criminal Cases												
Sr. No	Type of Cases	2009	2010	2011	2012	2013	2014	2015	2016	2017	Total	
1	Special Act	-	-	-	-	-	1	4	5	37	47	
2	NDPS Act	-	-	-	2	2	2	-	1	2	9	
3	Pvt. Comp	-	-	-	-	-	2	1	-	4	7	
4	DV Act	-	-	-	-	-	2	5	9	12	28	
5	Police Challan	-	-	2	19	18	25	32	51	74	221	
6	Excise Act	-	-	-	-	-	-	-	4	--	4	
7	Complaint U/S 138 NIA	-	-	4	8	9	18	72	186	229	526	
8	Food Cases	-	-	--	-	-	-	-	-	-	--	
9	Summary cases (MV Act)	-	-	-	-	-	-	-	-	432	432	
10	Forest Act	-	-	-	-	1	-	-	-	--	01	
11	Misc Cr:MA,s	-	-	-	-	-	1	2	24	63	90	
12	125 Cr:PC	-	-	-	-	-	-	4	11	19	34	
	Bail Applications	-	-	-	-	-	-	-	-	-	-	
	Total	0	-	6	29	30	51	120	291	872	1399	

Civil Judge -cum-
Judicial Magistrate Ist Class
Manali, Distt. Kullu (H.P)

Real time data of pendency of various categories of cases for the month of November, 2017 in respect the court of District and Sessions Judge Kullu HP.

Sr. No.	Case Type	2009	2010	2011	2012	2013	2014	2015	2016	2017	Total
1.	CIVIL SUIT	-	-	-	-	-	-	1	2	1	4
2.	CIVIL APPEAL	-	-	-	-	-	-	1	5	27	33
3.	C.M.A.	-	-	-	-	-	-	-	1	11	12
4.	Cl. Petition	-	-	-	-	1	3	22	40	28	94
5.	Ref. Petition	-	-	-	-	-	-	27	-	14	41
6.	H.M.A.	-	-	-	-	-	1	5	9	41	56
7.	Exe. Pet.	-	-	-	-	2	2	2	86	77	169
8.	C.M.P	-	-	-	-	-	1	4	6	77	88
9.	AIR	-	-	-	-	-	-	-	-	25	25
10.	Percept	-	-	-	-	-	-	3	-	2	5
11.	G & W Act.	-	-	-	-	-	-	-	-	3	3
12.	Arb. Act.	-	-	-	-	-	-	5	1	-	6
13.	Obj. Pet.	-	-	-	-	-	-	1	4	5	10
14.	Civil Review.	-	-	-	-	-	-	-	1	-	1
15.	Caveat	-	-	-	-	-	-	-	-	-	-
	Total	-	-	-	-	3	7	71	155	311	547
CRIMINAL CASES.											
1.	Sessions Trials	-	1	-	1	4	31	50	67	75	229
2.	Corruption cases	-	-	-	2	2	11	5	7	2	29
3.	Cr. Appeal	-	-	-	-	-	1	10	20	33	64
4.	Cr. Revision	-	-	-	-	-	-	1	7	12	20
5.	Bail	-	-	-	-	-	-	-	-	7	7
6.	Cr. M.P.	-	-	-	-	-	-	3	06	13	22
	Total	0	1	0	3	6	43	69	107	142	371
	G. Total	0	1	0	3	9	50	140	262	453	918

[Signature]
District and Sessions Judge,
Kullu H.P.

Real time data of pendency of various categories of cases for the month of November, 2017 of the court of Addl. District and Sessions Judge Kullu HP.

Sr. No.	Case Type	2003	2008	2011	2012	2013	2014	2015	2016	2017	Total
1.	CIVIL SUIT	-	-	-	-	-	-	3	4	1	8
2.	CIVIL APPEAL	-	-	-	-	-	-	-	2	19	21
3	C.M.A.	-	-	-	-	-	-	-	-	1	1
4	Cl. Petition	-	-	-	-	-	-	5	44	30	79
5	Ref. Petition	-	-	-	-	-	-	-	18	-	18
6	H.M.A.	-	-	-	-	-	-	1	6	41	48
7	Exe. Pet.	-	-	1	1	-	-	4	117	93	216
8	C.M.P	-	-	-	-	-	4	1	6	70	81
9	AIR	-	-	-	-	-	-	-	1	39	40
10	IT. Act.	-	-	-	-	-	3	-	-	-	3
11	Percept	-	-	-	-	-	-	-	-	1	1
12	G & W Act.	-	-	-	-	-	-	-	-	-	-
13	Arb. Act.	-	-	-	-	-	-	-	-	-	-
14	Pauper Suit	-	-	-	-	-	-	-	-	-	-
15	Obj. Pet.	-	-	-	-	-	1	-	-	-	1
16	Cross Obj.	-	-	-	-	-	-	-	-	-	-
17	Civil Revision.	-	-	-	-	-	-	-	-	-	-
	Total	0	0	1	1	0	8	14	198	295	517
CRIMINAL CASES.											
1.	Sessions Trials	-	-	-	-	2	6	14	62	78	162
2.	Cr. Appeal	-	-	-	-	-	-	-	-	17	17
3.	Cr. Revision	-	-	-	-	-	-	-	-	4	4
4	Bail	-	-	-	-	-	-	-	-	8	8
5	Cr. M.P.	-	-	-	-	-	-	1	0	23	24
	Total	0	0	0	0	2	6	15	62	130	215
	G. Total	0	0	1	1	2	14	29	260	425	732

*Addl. District Judge
Kullu, Dist. Kullu (H.P.)*

Statement regarding real time data of pendency of various categories as on 30.11.2017 pertaining to the Court of Senior Civil Judge -cum- CJM , Lahaul-Spiti Distt. at Kullu, H.P.

Civil Cases

Sr.No.	Category of cases	Pendency as on 30.11.2017
1.	WCA	48
2.	G&W Act	2
3.	HMA	12
4.	Civil Suit	1181
5.	Rent Pet	11
6.	Precept	3
7.	IS Act	6
8.	Execution Petition	165
9.	Obj. Pet.	3
10.	Pauper App.	1
11.	CMA	334
	Total	1766

Criminal Cases

Sr.No.	Category of cases	Pendency as on 30.11.2017
1.	Spl Act	20
2.	NDPS	38
3.	DV Act	60
4.	Comp. IPC	23
5.	P/Challan	1443
6.	Excise Act	31
7.	Comp. NIA	1472
8.	Food Act	13
9.	Summary	681
10.	IF Act	2
11.	Cr.M.A.	265
12.	125Cr.PC	49
13.	127 Cr.PC	25
14.	Bail Application	0
	Total	4122

Note: Juvenile at Kullu:-

22 cases

Senior Civil Judge-cum-CJM
Lahaul-Spiti at Kullu, H.P.


Statement regarding real time data of pendency of various categories as on 30.11.2017 pertaining to the Court of Senior Civil Judge -cum- CJM , Lahaul-Spiti Distt at Keylong, H.P.

Civil Cases

Sr.No.	Category of cases	Pendency as on 30.11.2017
1.	WCA	6
2.	G&W Act	0
3.	HMA	0
4.	Civil Suit	49
5.	Rent Pet	0
6.	Precept	0
7.	IS Act	0
8.	Ex. Pet	6
9.	Obj. Pet.	0
10.	CMA	13
	Total	77

Criminal cases

Sr.No.	Category of cases	Pendency as on 30.11.2017
1.	Spl Act	1
2.	NDPS	0
3.	DV act	2
4.	Comp. IPC	6
5.	P/Challan	98
6.	Ex. Act	3
7.	Comp. NIA	22
8.	Food Act	0
9.	Summary	9
10.	IF Act	0
11.	Cr.M.A.	17
12.	125Cr.PC	1
13.	127 Cr.PC.	0
	Total	159


 Senior Civil Judge-cum-CJM
 Lahaul-Spiti at Kullu, H.P.